NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 04/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL APPLICATION NUMBER **PETITION NUMBER** : CP/222/2017 NAME OF THE PETITIONER(S) : TEKNUANCE INFO SOLUTIONS PVT LTD NAME OF THE RESPONDENT(S) : ROC, CHENNAI **UNDER SECTION** : 252 S.No. NAME (IN CAPITAL) **DESIGNATION SIGNATURE** REPRESENTATION BY WHOM SANKAR VARAMARAJAN J P.M. VATSALA 1. Counsel FOR PETITIONER

Representing Curred R. Rol. P.M.Vatrale B. Gadan B. Sarath basi

ORDER

Counsel for Applicant present. Counsel for RoC also present and sought time to file the objections. At request, time is enlarged. Put up on 19.01.2018 at 10.30 A.M.

(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

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